

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-2120-JK (LD) of 2026

DATED:- 17 - 02 - 2026

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 17- 02 - 2026

No:-LAW-OIC/2/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Jawad Murtaza Khan)

Assistant Legal Remembrancer

Annexure to the Government Order No.2120- JK (LD) of 2026 dated 17.02.2026

| S No. | Title of the Case | OIC |
|--------------|---|--|
| 1. | WP(C) No. 115/2026 Mushtaq Ahmad Reshi and Ors V/s UT of J&K and Ors. | Adnan Nazir Deputy Registrar Cooperative Societies, Baramulla |
| 2. | WP(C) No. 116/2026 CM 237/2026 Ghulam Mustafa Bhat and Anr. V/s UT of J&K and Ors | Adnan Nazir Deputy Registrar Cooperative Societies, Baramulla |
| 3 | CMP No. 6757 of 2025 in WP (C) titled Gh. Qadir Ganie & Ors V/S UT of J&K & Ors Sh. Zaid Bin Shamas | Sh. Zaid Bin Shamas, Assistant Registrar Cooperative Societies, Srinagar |
| 4 | "Abdul Aziz Mir and Ors. V/s UT of J&K and Other | Mr. Abrar Mashooq Khan, Senior Auditor O/o office of Assistant Registrar, Cooperative Societies, Block Kralpora |

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